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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/296/ (IB)/2017
NAME OF THE PETITIONER(S) : ABG INFRALOGISTICS LTD
NAME OF THE RESPONDENT(S) : SELGA STEEL INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	S. PANDIARAJAN	for Selga Steel Pvt Ltd. (R)	JM

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and filed counter. Time extended for the submissions of the petitioner. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)